

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.05.2018.

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.93/BB / 2018	For filing proof of service of Notice to Corporate debtor	Sec 9 of I&B Code	M/s Stella Moda Fab LLP	Krishna S Vyas Advocate	M/s Scotts Garments Ltd	<i>Balaram</i>

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
25	BALRAM. R. RAO 9886433220	<i>Petitioner's side</i> M/s Scott Garments Ltd	<i>Balaram</i>
25.	Krishna. S. Vyas 9916340847	Petitioner	<i>Krishna S. Vyas</i>

ORDER

Heard Shri Krishana S.Viyas, Counsel for the petitioner. Mr.Balaram R.Rao accepts notice for the respondents. Post the case on 13.06.2018

hw
Member(J)